

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

## **N O T I F I C A T I O N**

Dated- Guwahati, the 26<sup>th</sup> June, 2014

No.HC.VII-100(Pt.-II)/2010/**4068**/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the **National Cyber Safety and Security Standards Summit, scheduled to be held on 19<sup>th</sup> & 20<sup>th</sup> September, 2014 at the PSG Auditorium, Coimbatore-**

Sl No	Name & Designation	Address	Contact Details
1.	Shri R.A. Tapadar, Officer on Special Duty, Gauhati High Court, Guwahati & Joint Director (Officiating), Judicial Academy, Assam	Judicial Academy, Assam, Gauhati High Court (Old Block), Guwahati, Pin-781001, Assam	Mob. No. – 098549-12295 e-mail: r.a.tapadar@gmail.com
2.	Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati-cum-Research Officer (Officiating), Judicial Academy, Assam	Judicial Academy, Assam, Gauhati High Court (Old Block), Guwahati, Pin-781001, Assam	Mob. No. -094354-90042 e-mail: bhupenknath@gmail.com

The nominated Judicial Officers are to attend the Summit accordingly.

By order,  
Sd/- B.K. Bagchi  
**DEPUTY REGISTRAR (APTT.)**

Memo No. **HC.VII-100 (Pt.-II)/2010/4069 - 4082 /A** dated 26.06.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. **Dr. G.A. Rajkumar, I.A.S., Chairman, National Executive Committee, National Cyber Safety and Security Standards, Cyber House-Southern Region, Chennai-600 020.**
7. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
8. **Shri R.A. Tapadar, Officer on Special Duty, Gauhati High Court, Guwahati & Joint Director (Officiating), Judicial Academy, Assam.**
9. **Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati-cum-Research Officer (Officiating), Judicial Academy, Assam.**
10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDE OF SENIORITY.)

  
**DEPUTY REGISTRAR (APTT.)**

26.06.14